

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 642/GT/2020**

Subject : Petition for revision of tariff for the period 2014-19 after truing up exercise and determination of tariff for the period 2019-24 in respect of Chamera-III Power Station

Petitioner : NHPC Limited

Respondents : PSPCL and 12 others

Date of Hearing : **28.7.2022**

Coram : Shri I.S. Jha, Member  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

Parties Present : Shri Rajiv Shankar Dwivedi, Advocate, NHPC  
Shri Ajay Shrivastava, NHPC  
Shri Mohd. Faruque, NHPC  
Shri Piyush Kumar, NHPC  
Shri R.B. Sharma, Advocate, BRPL  
Ms. Megha Bajpeyi, BRPL  
Shri Sachin Dubey, Advocate, BYPL  
Shri Mohit Mudgal, Advocate, BYPL  
Shri Brijesh Kumar Saxena, UPPCL

**Record of Proceedings**

The Petition was called out for virtual hearing.

2. During the hearing the learned counsel for the Petitioner made detailed oral submissions in the matter. He further submitted that the rejoinder to the reply filed by the Respondents have been filed.
3. The representative of the Respondent, UPPCL and the learned counsel for the Respondent, BRPL also made detailed oral submissions in the matter.
4. The learned counsel for the Respondent BYPL adopted the submissions of the learned counsel for the Respondent BRPL.
5. The Commission after hearing the parties, directed the Petitioner to submit the following additional information, on or before **18.8.2022**, after serving copy on the Respondents:



**For the 2014-19 Tariff Period**

*(i) As regards additional capital expenditure towards arrears paid due to wage revision, the year wise breakup details to which the wage revision pertains to;*

6. The Respondents shall file their replies by **25.8.2022**, after serving copy to the Petitioner, who may file its rejoinder, if any, by **31.8.2022**. Pleadings shall be completed by the parties within the due dates mentioned and no extension of time shall be granted.

7. Subject to the above, order in the petition was reserved.

**By order of the Commission**

**Sd/-**

(B. Sreekumar)  
Joint Chief (Law)

